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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.05.2018.

PRESENT: 1. Hon'ble member (J) **Shri Rajeswara Rao Vittanala,**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 134/BB/ 2017	For filing objections	Sec 9 of I&B Code	K.R. Prabhu	Vikram Phadke	Scorpio Engineering Pvt. Ltd. & Another	Ms Maneesha Kongovi

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

*Prabhu Astis  
(K.R. Prabhu)*  
*Pititioner*

Heard Shri K.R. Prabhu, learned counsel for the petitioner and Ms. Maneesha Kongovi, counsel for the respondents.

At the request of both the parties, post the case for admission on 05.06.2018.

*V. S. Rao*  
MEMBER (J)